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IN THE HIGH COURT OF DELHI AT NEW DELHI

TEST.CAS. 23/2022

PRATIMA MAHAJAN

..... Petitioner

Through: Ms. Jyoti Mehra, Adv.

versus

STATE & ORS.

..... Respondents

Through: Mr. Mayank Kamra, Adv. for

Mr. Divyam Nandrajog, Adv. for

R-1

Mr. Samiksha Godiyal, Adv. for

R-2 to 4

Mr. Hemant Manjani, Adv. for

R-5 to 9

CORAM:

JOINT REGISTRAR (JUDICIAL) MS. PRIYA MAHENDRA, (DHJS)

ORDER

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07.02.2023

IA No.2359/2023 under Section 151 CPC moved by petitioner seeking exemption from filing Certified Copies of dim annexures

At this stage, under instructions, it is stated by learned counsel for the petitioner that the petitioner wants to withdraw captioned IA. The separate statement of learned counsel for the applicant is recorded today in this regard. Accordingly, captioned IA stands disposed of being withdrawn.

IA No.2362/2023 under Section 151 CPC moved by the petitioner seeking exemption from filing Certified Copies of Annexure, documents and fair copies of dim Annexures

Heard. Captioned IA stands allowed subject to all just exceptions and subject to filing Certified Copies of Annexure, documents and fair copies of dim Annexure by the petitioner within four weeks. Accordingly, captioned IA stands disposed of.

IA No.2360/2023 under Section 151 CPC moved by the petitioner seeking condonation of delay in filing



Rejoinder to the Reply of respondent no.5 to 8 & IA No.2361/2023 under Section 151 CPC moved by the petitioner seeking condonation of delay in filing Rejoinder to the Reply of respondent no.9

Learned counsel for respondent no.5 to 9 is present and accepts notice of captioned IAs. He submits that he has no objection qua captioned IAs.

In view of above and in view of reasons mentioned in the applications, both captioned IAs stand allowed to the extent that delay, if any, in filing Rejoinders to the respective Replies of respondent no.5 to 8 and respondent no.9 are condoned and the rejoinders filed by the petitioner are taken on record. Accordingly, both captioned IAs stand disposed of.

**PRIYA MAHENDRA (DHJS)
JOINT REGISTRAR (JUDICIAL)
FEBRUARY 7, 2023/ab**

[Click here to check corrigendum, if any](#)